

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials are hereby directed to report for the National Lok Adalat to be held on 11.02.2023 in Tis Hazari Courts, Delhi:

S.No.	Name & EC	Present place of posting
1	Sh. Badal Singh Deshwal EC:42078377	Ahlmad/JJA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO - 01), Central, THC, Delhi.
2	Sh. Deepak EC:49216095	Reader/JA with Ms. Kavari Baweja, District Judge (Commercial-07), Central, THC, Delhi.
3	Manoj Kumar Pal EC:13973	JA in Nazarat Branch (Central), THC, Delhi.
4	Sh. Amit Kumar EC:580095356	Asstt.Ahlmad/JJA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO - 01), Central, THC, Delhi.
5	Sh. Ankur Bansal EC:66411329	JJA in Vigilance Branch (Central), THC, Delhi.
6	Sh. Vishal Upadhyay EC:23691585	JJA in Administration Branch-II (HQs), THC, Delhi.
7	Sh. Ankit Sharma EC:82967801	JJA in Mediation Centre (Central), THC, Delhi.
8	Sh. Vinod Gupta EC:61171913	JJA in Accounts Branch (Central), THC, Delhi.
9	Sh. Ghanshyam Sharma EC:62552381	JJA in Accounts Branch (Central), THC, Delhi.
10	Sh. Pradeep Kumr Bhatti EC:15407692	JJA in Administration Branch-I (HQs), THC, Delhi.
11	Sh. Anant EC:10963	JJA in Copying Agency (Central), THC, Delhi.
12	Sh. Pankaj Gusain EC:65908704	JJA in General Branch (Central), THC, Delhi
13	Sh. Ashwani Gupta EC:13701	Reader/JA with Ms. Payal Singal, CJ-08 (Central). Tis Hazari Courts, Delhi.

Note: Officials at Sl. No.1 to 12 are directed to report to the Secretary, CDLSA, THC, Delhi at 09:30 AM (Sharp) on 11.02.2023.

(b) Official at Sl. No.13 is directed to report to Ms. Reetika Jain, MM (C), THC, Delhi.

10-2-23
(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

13307 - 323
No. _____ / L.A/P&T/Admn.-IV/HQs/2023 Dated, Delhi the 10 FEB 2023

Forwarded for information and necessary action to:

1. The Secretary, CDLSA, THC, Delhi.
2. Ms. Reetika Jain, MM (Central), THC, Delhi w.r.t. letter dated 09.02.2023.
3. Personal Office of the undersigned.
4. For uploading on LAYERS and Website.
5. Officials concerned.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

